

F. No. 296/4/2019- CX-9
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

New Delhi, dated the **09.12.2019**

Office Memorandum

**Subject:-Weekly Report in respect of important developments in CBIC for the week –
02.12.2019 to 06.12.2019- reg.**

Based on the inputs received from various sections, following is the compilation of the important developments for the week –**02.12.2019 to 06.12.2019**.

1. Administrative Changes:-

- Shri Satya S. Lolla, IRS(C&CE) has been selected as Joint Secretary, NATGRID under the Ministry of Home Affairs under Central Staffing Scheme on deputation basis for a period of live years has been issued vide Office Order No. 161/2019 dated 04.12.2019.
- Order regarding grant of Adhoc Promotion to the Grade of Joint Commissioner of Customs and Central Excise to Shri G. Arun Elisha on insitu basis, notionally with effect from 01.04.2017 has been issued vide Office Order No. 162/2019 dated 04.12.2019.
- Order regarding postings of probationers of 69th and 70th batch of IRS (C&CE) Group 'A' as Assistant Commissioner of Commissioner of Customs & GST and Central Excise has been issued vide Office Order No. 163/2019 dated 06.12.2019.
- It has been decided that Shri Reyaz Ahmed, IRS(C&CE) will continue to look after the work of Director (TRU-I) which he has been handling hitherto as OSD in rank of Commissioner. Order has been issued vide Office Order No. 165/2019 dated 06.12.2019.

(Sunil Kumar Sinha)
Commissioner Coord

1. Chairman, CBIC
2. Member (Tax Policy, IT, Legal & CV)
3. Member (Customs)
4. Member (Admn)
5. Member (Investigation, CX & GST)

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